Supplementary Cause List-1 Sr. No.1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CRR No. 21/2013 IA No. 9/2013

Shanti Devi and another

.....Petitioner (s)

Through :- Mr. R. K. S. Thakur, Advocate (on audio Call from residence in Jammu)

V/s

Kamal Dev Bhagat and another

.....Respondent(s)

Through :- Mr. Rahul Pant, Advocate (on audio call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## <u>ORDER</u> <u>08.06.2020</u>

A request for adjournment has been sought by learned counsel for the petitioners on personal grounds.

Adjourned.

List on 22.06.2020.

## (RAJNESH OSWAL) JUDGE

Jammu 08.06.2020 (Rakesh)